

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 2027/2018

This the 8th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Anita Jain, aged about 61 years,
Additional Medical Superintendent
Safdarjung Hospital, New Delhi.Applicant

(By Advocate : Mr. Mayank Jain)

Versus

1. Union of India

Ministry of Health & Family Welfare,
Nirman Bhawan Maulana Azad Road,
New Delhi, through its Secretary,

2. Ministry of Personnel, Public Grievances

And Pensions, Government of India
Department of Personnel & Training
Through its Secretary, North Block,
New Delhi.

....Respondents

(By Advocate : Mr. J. P. Tiwari and Mr. Saket Chandra

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for applicant submits that he was
instructed to withdraw the O.A.

2. Permission is accorded and the O.A is dismissed as
withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/